NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 09.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.43/BB/17	-	For filing compliance report	230-232	Magna Warehousing & Distribution Pvt Ltd

SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	
1,	Raghuram Ordansbi	Petitioner	Sag CCC
	for C.K. Nandakuma		
	C.K. Nandakuma	_	

PCS for petitioner is present. He has filed a memo along with annexure. Assistant from OL office is present. He requested time to file OL report. None appeared from ROC/RD. Counsel is not nominated so far by ROC/RD. Await report from ROC and RD.

List it on 24.10.2017.

MEMBER (J)